

**DIVISION BENCH**

**ITEM NO.188**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**CA No.21/2022, CA No.45/2022, IA No.51/2023 & CA No.54/2023**

**IN CP No.40/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 9<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ASHISH AGRAWAL &amp; ANR. V/S URBAN AXIS INFRA TECH LTD. &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241, 242 &amp; 244 OF COMPANIES ACT, 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 16<sup>th</sup> July, 2024.

**-Sd-**

**(Court Officer)**

**09<sup>th</sup> May, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*